

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3085/2018

(Arising out of impugned final judgment and order dated 08-11-2017 in PIL No. 13243/2017 passed by the High Court Of Judicature at Allahabad)

WAQF MASJID HIGH COURT

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE ALLAHABAD  
REGISTRAR GENERAL & ORS.

Respondent(s)

(IA No. 40584/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 127885/2020 - EARLY HEARING APPLICATION  
IA No. 14576/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 14573/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 4317/2018 (XI)

Date : 17-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv. (Not Present)  
Mr. C. U. Singh, Sr. Adv.  
Mr. Huzefa Ahmadi, Sr. Adv.  
Mr. M. R. Shamshad, AOR  
Mr. Aditya Samaddar, Adv.  
Mr. Arijit Sarkar, Adv.  
Ms. Nabeela Jamil, Adv.

Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Ms. Aishwarya Bhati, A.S.G.  
Mr. Rajeev Kumar Dubey, Adv.  
Ms. Poornima Singh, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Kamendra Mishra, AOR

Ms. Indira Jaising, Sr. Adv.

Mr. Rameshwar Prasad Goyal, AOR

contd..

Mr. Manu Yadav, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv.

Mrs. Aditi Agarwal, Adv.

Mr. Vibhav Mishra, Adv.

Ms. Megha Gaur, Adv.

Mr. Ekansh Bansal, Adv.

Mr. Parmanand Gaur, AOR

Mr. Adeel Ahmed, AOR

UPON hearing the counsel the Court made the following

O R D E R

At the request of learned counsel appearing on behalf of the petitioner(s), as a last chance, put up on 13.03.2023.

No further time shall be granted on that day on any ground and the matter will be taken up in the first round itself.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)  
COURT MASTER (NSH)